

**MIDLAND POLYMERS LIMITED**

("MPL" / "TARGET COMPANY" / "TC") (Corporate Identification No. L62013TS1992PLC178971)

Registered Office: Plot No. 8-2-603/23/3 & 8-2-603/23, 15, 2<sup>nd</sup> Floor, HSR Summit, Banjara Hills, Road No.10, Hyderabad, Telangana, 500034;Phone No.: +91-8125730447; Email id: [midland.polymers@gmail.com](mailto:midland.polymers@gmail.com); Website: [www.midlandpolymers.com](http://www.midlandpolymers.com)

In compliance with Regulations 3 (1) and 4 read with Regulations 15 of the SEBI (SAST) Regulations, 2011

This corrigendum to the detailed public statement is being issued by Navigant Corporate Advisors Limited, on behalf of Gayathri Boreddy (Acquirer-1), Jagannath Edla (Acquirer-2), Radha Krishna Avudari (Acquirer-3), Mahammad Amaan Shaik (Acquirer-4) and Ravi Kiran Veeramalla (Acquirer-5) (Acquirer-1, Acquirer-2, Acquirer-3, Acquirer-4 and Acquirer-5 hereinafter collectively referred to as the "Acquirers") in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("**SEBI (SAST) Regulations**") and the SEBI Observation Letter No. HO/49/12/11(47)2026-CFD-RAC-DCR2/11712/2026 dated May 15, 2026 in respect of Open Offer ("**Offer**") for the acquisition up to 97,50,000 Equity Shares of Rs. 10/- each representing 26.00% of the expanded equity and voting share capital of the Target Company. The Detailed Public Statement ("**DPS**") pursuant to the Public Announcement ("**PA**") made by the Acquirers have appeared in Financial Express - English Daily (all editions); Jansatta - Hindi Daily (all editions); Pratahkal - Marathi Daily (Mumbai edition); Mega Jyothi - Telugu Daily - (Telangana edition) on 07<sup>th</sup> April, 2026.

**THE SHAREHOLDERS OF THE TARGET COMPANY ARE REQUESTED TO KINDLY NOTE THAT THE FOLLOWING INFORMATION RELATED TO OFFER:**

1. Update in the schedule of Activities: The original and revised schedule of activities is set forth as below:

Activity	Original Date	Original Day	Revised Date	Revised Day
Public Announcement	27.03.2026	Friday	27.03.2026	Friday
Publication of Detailed Public Statement in newspapers	07.04.2026	Tuesday	07.04.2026	Tuesday
Submission of Detailed Public Statement to BSE, Target Company & SEBI	07.04.2026	Tuesday	07.04.2026	Tuesday
Last date of filing draft letter of offer with SEBI	15.04.2026	Wednesday	15.04.2026	Wednesday
Last date for a Competing offer	29.04.2026	Wednesday	29.04.2026	Wednesday
Receipt of comments from SEBI on draft letter of offer	07.05.2026	Thursday	15.05.2026	Friday
Identified date*	11.05.2026	Monday	19.05.2026	Tuesday
Date by which letter of offer be dispatched to the shareholders	18.05.2026	Monday	26.05.2026	Tuesday
Last date for revising the Offer Price	21.05.2026	Thursday	01.06.2026	Monday
Comments from Committee of Independent Directors of Target Company	21.05.2026	Thursday	01.06.2026	Monday
Advertisement of Schedule of activities for open offer, status of statutory and other approvals in newspapers and sending to SEBI, Stock Exchange and Target Company	22.05.2026	Friday	02.06.2026	Tuesday
Date of Opening of the Offer	25.05.2026	Monday	03.06.2026	Wednesday
Date of Closure of the Offer	08.06.2026	Monday	16.06.2026	Tuesday
Post Offer Advertisement	15.06.2026	Monday	23.06.2026	Tuesday
Payment of consideration for the acquired shares	22.06.2026	Monday	01.07.2026	Wednesday
Final report from Merchant Banker	30.06.2026	Tuesday	08.07.2026	Wednesday

\*Identified Date is only for the purpose of determining the names of the shareholders as on such date to whom the Letter of Offer would be sent. All owners (registered or unregistered) of equity shares of the Target Company (except the Acquirers, Promoter, Selling Company) are eligible to participate in the Offer any time before the closure of the Offer.

2. Target Company has filed the in-principle application with BSE Limited in accordance with Regulation 28(1) of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, in respect of the preferential issue, and as on date, the approval is awaited.

All other terms and conditions remain unchanged. Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and LOF.

**ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRERS****NAVIGANT CORPORATE ADVISORS LIMITED**

804, Meadows, Sahar Plaza Complex, J B Nagar, Andheri Kurla Road, Andheri East, Mumbai - 400059.

Tel No. +91 22 4120 4837 / 4973 5078

Email id: [navigant@navigantcorp.com](mailto:navigant@navigantcorp.com)Website: [www.navigantcorp.com](http://www.navigantcorp.com)

SEBI Registration No: INM000012243

Contact person: Mr. Sarthak Vijlani



Place: Mumbai

Date: May 20, 2026